

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**30. IA 4147/2023 In C.P. (IB)/959(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: IA 4147/2023 Sudha Apparels  
Limited Vs. Mr Ravi Sethia  
IN THE MATTER OF  
Bank of India  
V/s  
Future Lifestyle Fashions Limited  
Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 4147/2023**:- Adv. Shyam Kapadia appeared for the Applicant. Ld. Sr. Adv. Chetan Kapadia a/w Mr. Dhruvad Vaghani, Mr. Rohan Agrawal, Ms. Nandita Bajpai appeared for the Resolution Professional. At the request of the parties, list the matter on **16.04.2024 at 12:45 PM** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

10.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**